the States. It provides for central assistance State Governments)UT the ministrations for setting up of District Institutes of Education & Training (DIETs), Colleges of Teacher Education (CTEs) and Institutions erf Advanced Study in Education (LASES). DIETs are meant to provide quality pre-service and in-service training to Elementary School teachers and Audit Education|Non-Foimal Education personnel and also to give general resource support to elementary school system and AEINFE system. Action research is one of the basic functions of these institutions. CTEslIASEs provides

similar service for the secondary school system with IASEs having more research orientation.

In the North-Eastern States, so far 23 DIETs and 7 CTEs have been sanctioned. State-wise breakup of the projects sanctioned is enclosed. In addition, facilities for research and training for teachers also exist in the State Councils of Educational Research & Training. The Regional College of Education, Bhubaneswar also provides such facilities for the North-Eastern Region.

STATEMENT State wise breakup of the. sanctioned projects providing facilities for Research and Training

Name of the State	Number of DIETs	Number of CTEs
1	2	3
ASSAM	12	7
MANIPUR	3	
MEGHALAYA	3	
MIZORAM	2	_
NAGALAND	1	-
SIKKIM	1	
TRIPURA	1	·
Total:	23	. 7

Demands for Admissions in Kendriva Vidvalas in Maharashtra

2108. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the huge demand for admiss'ons to Central Schools in Maharashtra;
- (b) what is the total number of seats for admission available and the total demand; and
 - (c) in what manner Government pro-

pose to cope with the demand during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUM. SELJA) : (a) and (b) In 41 Kendriya Vidyalayas out of 50 in Maharashtra, the candidate registered and admissions granted are 9662 and 6010 respectively for the year 1992-93.

(c) Keeping in view that the primary objective of Kendriya Vidyalaya Sangathan is to provide facilities for educatioH of the children of transferable Government

creasing demand for admission from these sectors is met from time to time by : -

Opening of new sections

Introducing second shifts

Opening of new schools depending upon the sponsoring agencies providing requisite infrastructural facilities and subject to Government approval.

Admission in Kendriya Vidyalayas

- 2109. SHRI VIREN I SHAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what are the rules governing admission in Kendriya Vidyalayas;
- (b) the number of students admitted in the Kendriya Vidyalayas during the year 1992-93 state-wise:
- (c) how many of them have been admitted on merit and how many of them were admitted under the discretionary quotas of Ministers, MPs, Principals and other categories;
- (d) whether any complaints have been received about the selection of students for admission in Kendriya Vidyalayas during the vear 1992-93:
- (e) if so, what are the details thereof: and
- (f) what action has been taken in each case ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE] (KUM. SELJA): (a) The sole criteria for admission in Kendriya Vidyalayas is the transferability of the parents. Since the total demand for admission in Kendi'ya Vidyalayas is much larger than the number of seats available, the Board of

employees in Civil Defence Sectors in-| Governors of Kendriya Vidyalaya Sangathan laid down the following priorities for admission :-

- I. Kendriya Vidyalayas in Defence and Civil Sectors:
 - (i) Children of transferable Central Government employees including Defence Personnel, CRPF!BSF|SPG| CISFINSGIBRTF employees of All India Services and Indian Foreign Services, children of Kendriva Vidvalava Sangathan employees and children of Government transferable Central employees including Defence Personnel who die in harness.
 - (i) Children of transferable employees of autonomous bodies and Public Sector Undertakings fully financed by Central Government.
 - (iii) Children of non-transferable Central GovernmentiCentral Public Sector Undertaking employees.
 - (iv) Children of other floating population which includes population desirous of joining the pattern of studies adopted in Kendriya Vidyalayas.
- H. Kendriya Vidyalayas in institution of higher learning and Public Sector Undertakings.
 - (i) Children of the employees of the Institution of Higher Learning Pubic Sector Undertaking which is meeting all recurring and non-recurring expenditure on the Vidyalaya building and equipment and staff and children of the employees of the concerned Kendriya Vidyalaya.
 - (ii) Children of transferable Central Government employees Including Defence | CRPF|BSF | BRTF| CISF| NSGISPG personnel and employees of All India Service and the Indian Foreign Service.